

12.35 hrs.

PAPERS LAID ON THE TABLE

REPORT OF REVIEW COMMITTEE ON UNIVERSITY GRANTS COMMISSION (JANUARY, 1977)

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table a copy of the Report (Hindi version*) of the Review Committee on the University Grants Commission (January, 1977). [Placed in Library. See No. LT-2057/78].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LABOUR FOR 1978-79

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Labour for 1978-79. [Placed in Library. See No. LT-2058/78].

**ANNUAL REPORT AND CERTIFIED AC-
COUNTS OF KENDRIYA HINDI SHIKSHA
MANDAL, AGRA FOR 1976-77 AND
STATEMENTS**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATA-KI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1976-77 together with certified Accounts.

(2) A statement (Hindi and English versions) explaining that Government are in agreement with above Report and therefore no separate Review on the working of the Kendriya Hindi Shikshan Mandal, Agra is being laid.

(3) A statement (Hindi and English versions) showing reasons

for delay in laying the documents mentioned at (1), and (2) above.

[Placed in Library. See No. 2059/78].

NOTIFICATION UNDER URBAN LAND (CEILING AND REGULATION) ACT.

निर्माण और बाबास तथा पूर्ति और पुनर्वासि मंत्रालय में राज्य मंत्री (श्री राम किशोर) : मैं नगरीय भूमि (अधिकतम सीमा तथा विनियमन) अधिनियम, 1976 की धारा 46 की उपधारा (3) के अन्तर्गत नगरीय भूमि (अधिकतम सीमा तथा विनियमन) (दूसरा संशोधन) नियम, 1978 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 25 मार्च, 1978 के भारत के राजपत्र में अधिसूचना संख्या सा०सा० नि० 417 में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-2060/78].

NOTIFICATION UNDER RICE MILLING INDUSTRY (REGULATION) ACT.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table a copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 408 in Gazette of India dated the 25th March, 1978, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958.

[Placed in Library. See No. LT-2061/78].

MR. SPEAKER: On item No. 8 Mr. Bosu, you have an objection.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I would request the House to consider a debate. I have come to know this much that an

*English versions of the Report was laid on the Table on the 18th July, 1977.